COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

APPEAL NO. 217 OF 2014 & IA NO. 336 OF 2014

Dated: 15th December, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

۷s.

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya

Mr. Anand K. Ganesan Ms. Swapna Seshadri Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Ms. Suparna Srivastava

Ms. Sanjana Dua for R-1

Mr. Hemant Sahai

Ms. Meghana Aggarwal

Ms. Devika Choudhary for R-29

ORDER

Post this matter for hearing on <u>30.01.2018</u>, as agreed by learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Pr/js